GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 1900

ANSWERED ON 11.12.2025

DAM REHABILITATION AND IMPROVEMENT PROJECT

†1900. SMT. DELKAR KALABEN MOHANBHAI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the total number of dams identified for rehabilitation under Dam Rehabilitation and Improvement Project (DRIP) Phase-II, State/UT-wise;
- (b) the details of the total funds allocated and released under these phases, State/UT-wise including Dadra and Nagar Haveli;
- (c) the number of dams rehabilitated so far; and
- (d) the measures taken under DRIP to establish early warning systems and prepare emergency action plans for dam safety, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) As per the approval of the Union Cabinet for the externally funded Dam Rehabilitation and Improvement Project (DRIP), Phase-II and Phase-III, a total of 736 dams have been identified for rehabilitation and safety enhancement across 19 States and 2 Central agencies. State-wise details of these identified dams are provided in **Annexure-I**.
- **(b)** As per the approval of the Union Cabinet, the total cost of the DRIP, Phase-II and III Scheme is Rs. 10,211 crore. This provision covers 19 States and 3 Central Agencies, to be utilized over a 10-years period (2021–2031). Of this, the outlay for Phase-II is Rs. 5,107 crore, while Phase-III accounts for Rs. 5,104 crore.

The Scheme follows a funding pattern (External: Counterpart): 70:30 for General Category States, 80:20 for Special Category States, and 50:50 for Central Agencies. The 'External' component refers to the loan assistance provided by the World Bank and the Asian Infrastructure Investment Bank (AIIB). Loan disbursements are made on a quarterly basis, aligned with the expenditure incurred by the implementing agencies.

Details of fund allocation and expenditure, agency-wise, as on 15th November 2025 are provided in **Annexure-II**.

Further, Union Territory of Dadra and Nagar Haveli is not part of DRIP Ph-II & III Scheme.

- (c) As on 30th November 2025, major physical rehabilitation works have been completed at 31dams under DRIP Phase-II.
- (d) Under DRIP Phase II, implementing agencies are regularly sensitized on the importance of Early Warning Systems (EWS) installation and Emergency Action Plans (EAPs) preparation. States are encouraged to establish EWS using DRIP funds as a key non-structural safety measure. Technical assistance, including training programmes, is also provided to support Dam Break Analyses and the formulation of dam-specific EAPs to guide states in preparing effective safety plans.

During DRIP Phase-I (2012–2021), implemented with financial assistance from the World Bank, Emergency Action Plans were prepared for 210 dams across seven States — Jharkhand (3), Karnataka (22), Kerala (51), Madhya Pradesh (25), Odisha (22), Tamil Nadu (85), and Uttarakhand (2). Building on this progress, under the ongoing DRIP Phase-II, EAPs have so far been prepared for 12 dams by implementing agencies.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1900 TO BE ANSWERED IN LOK SABHA ON 11.12.2025 REGARDING "DAM REHABILITATION AND IMPROVEMENT PROJECT".

S. No.		Number of dams identified for rehabilitation under DRIP-II & III Scheme		
		Ph II	Ph III	Total
1	Andhra Pradesh WRD	19	12	31
2	Bhakra Beas Management Board (BBMB)	1	1	2
3	Chhattisgarh WRD	5	0	5
4	Damodar Valley Corporation (DVC)	4	1	5
5	Goa WRD	2	0	2
6	Gujarat WRD	6	0	6
7	Jharkhand WRD	4	31	35
8	Karnataka WRD	12	29	41
9	Kerala SEBL	8	4	12
	Kerala WRD	16	0	16
10	Maharashtra WRD	154	13	167
11	Manipur WRD	2	0	2
12	Meghalaya Power Generation Corporation Limited (MePGCL)	6	0	6
13	Madhya Pradesh WRD	27	0	27
14	Odisha WRD	35	1	36
15	Punjab WRD	8	4	12
16	Rajasthan WRD	175	14	189
17	Tamil Nadu Generation and Distribution Corporation (TNGECL)	16	6	22
	Tamil Nadu WRD	29	8	37
18	Telangana WRD	20	9	29
19	Uttarakhand Jal Vidyut Nigam Ltd (UJVNL)	2	4	6
20	UP I&WRD	37	2	39
21	West Bengal I&WD	9	0	9
	Total	597	139	736

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 1900 TO BE ANSWERED IN LOK SABHA ON 11.12.2025 REGARDING "DAM REHABILITATION AND IMPROVEMENT PROJECT".

		Allocation amongst implementing Expenditure incurred t		
		agencies under DRIP Phase II as	_	
S. No.	State/Agency	on 15.11.2025		
1	Bhakra Beas Management Board	70	0	
	(BBMB)			
2	Chhattisgarh WRD	170	51.91	
3	Damodar Valley Corporation (DVC)	44	1.17	
4	Goa WRD	58	0	
5	Gujarat WRD	350	229.39	
6	Jharkhand WRD	0	0	
7	Karnataka WRD	699	268.71	
8	Kerala SEBL	90	57.84	
	Kerala WRD	130	45.15	
9	Maharashtra WRD	379	65.87	
10	Manipur WRD	98	59.71	
11	Meghalaya Power Generation Corporation Limited (MePGCL)	150	71.9	
12	Madhya Pradesh WRD	186	30.18	
13	Odisha WRD	100	36.55	
14	Punjab WRD	71	0.36	
15	Rajasthan WRD	503	163.86	
16	Tamil Nadu Generation and Distribution Corporation (TNGECL)		148.32	
	Tamil Nadu WRD	510	277.35	
17	Telangana WRD	100	0	
18	Uttarakhand Jal Vidyut Nigam Ltd (UJVNL)	300	206.55	
19	UP I&WRD	354	21.05	
20	West Bengal I&WD	200	54.33	
21	CWC	285	141.02	
	Total	5107	1931.22	
